

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~06.06.2019~~  
07.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasena n Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

K. V. Dhananjay -  
9902909390

Petitioners



ADVOCATE FOR RESPONDENT/s:

ABHIJIT ATUR

9663309317

Adv. for Respondent



**ORDER**

Heard Shri K.V.Dhanaraj, learned Counsel for Petitioner;  
Shri Abhijit Atur, learned Counsel for Respondent. Post the  
case on **25.06.2019**.



**MEMBER (T)**



**MEMBER (J)**

Shruthi

**Verified**

**Court Officer**